

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan
NAME OF THE RESPONDENT(S) : Balaji Rubber ^{Industries} ~~& ^{Industries}~~ pvt ltd & 8 ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. PEKASRI.
for (DHANARAJ)

Rs - Rs

[Signature]

Dr. K. S. Ravi Chandran, PES

S. Manjula Devi, Adv

M. K. Preetha, Adv

For petitioners

[Signature]

ORDER

Counsels representing both the parties are present. For hearing submissions, put up on 26.07.2018.

[Signature]
(S VIJAYARAGHAVAN)
Member (Technical)

[Signature]
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)